

Central Administrative Tribunal
Principal Bench

O.A. No. 1714 of 2000

(2)

New Delhi, dated this the 19th September, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Rajinder Kumar Sharma,
S/o Shri O.P. Sharma
R/o B-6, Double Storey,
Central Jail, Tihar,
Staff Quarters, New Delhi .. Applicant

(By Advocate: Shri U. Srivastava)

Versus

1. The Chief Secretary,
Govt. of NCT of Delhi,
5, Shamnath Marg, Delhi.
2. The Addl. Director General-cum-
Inspector General (Prisons),
Prisons Headquarters, Tihar Jail,
New Delhi-110064. .. Respondents

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Upon instructions from applicant who is present in the Court Shri Srivastava prays for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)

Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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